

(b) No such case of suicide or killing of colleagues has come to the notice of this Ministry which can be attributed to prolonged posting of CAPFs and AR personnel.

(c) 1258 personnel of CAPFs and AR have got consulted by psychologists during the last one year (2014).

Racial violence against persons of SCs/STs

†1034. SHRI P. L. PUNIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government accepts that the racial violence against SCs/STs is increasing continuously, if so, the State-wise details of such incidents occurred in the last one year;

(b) the State-wise details of incidents out of the above in which there was loss of life and property; and

(c) whether it is also a fact that the persons of SC, ST category have also been displaced for safety of life due to the violence, if so, the State-wise details of persons displaced in last one year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY): (a) and (b) As per information available with the National Crime Records Bureau (NCRB), a total of 40300 & 6826 cases of crime against persons belonging to Scheduled Castes and Scheduled Tribes respectively were reported in the country during 2014. State/UT-wise, crime head-wise cases reported under crime against persons belonging to SCs/STs during 2014 is given at Statement-I and Statement-II respectively (*See below*).

(c) The information pertaining to the displacement of SC/ST category of people due to violence is not maintained Centrally.

† Original notice of the question was received in Hindi.

Statement-I
*State-wise and Crime head-wise Cases Reported (CR) under various Crime Heads for
 Crimes against Scheduled Castes (SCs) during 2014*

Sl. No.	State/UT	Murder	Attempt to commit Murder	Rape	Attempt to commit Rape	Assault on women with intent to outrage her Modesty	Insult to the Mod-esty of Women	Kidnap- ping and Abduc- tion : Total	Dacoity	Robbery	Arson	Grievous Hurt	Riots	Other IPC crimes	SC / ST (Preven- tion of Atroci- ties) Act only	Total SC / ST (Preven- tion of Atroci- ties) Act only
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1.	Andhra Pradesh	34	21	61	2	116	25	12	0	1	9	34	28	1191	570	2104
2.	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3.	Assam	0	0	0	0	1	0	0	0	0	0	0	0	0	1	2
4.	Bihar	56	16	37	3	10	0	0	0	0	50	900	11	4888	1903	7874
5	Chhattisgarh	8	6	71	0	45	0	6	1	0	1	9	11	80	121	359
6.	Goa	0	0	1	0	1	0	0	0	0	0	0	0	2	8	12
7.	Gujarat	25	17	46	0	50	0	62	8	29	1	60	63	495	219	1075
8.	Haryana	21	8	102	7	97	2	44	1	1	4	7	27	108	15	444
9.	Himachal Pradesh	1	0	11	0	6	0	0	0	0	0	0	0	1	94	113
10.	Jammu and Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11.	Jharkhand	3	5	13	5	9	0	15	0	0	6	33	11	212	591	903
12.	Karnataka	32	19	66	1	40	0	6	0	6	0	7	28	138	1522	1865

13.	Kerala	4	7	121	4	61	0	8	0	1	0	23	25	387	71	712
14.	Madhya Pradesh	79	91	472	2	694	6	87	0	0	17	313	55	1421	57	3294
15.	Maharashtra	43	42	179	1	352	6	37	20	18	11	26	224	475	329	1763
16.	Manipur	0	0	1	0	0	0	0	0	0	0	0	0	0	0	1
17.	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18.	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19.	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20.	Odisha	6	31	97	0	149	0	16	1	1	13	178	32	1127	6	1657
21.	Punjab	4	3	19	4	8	1	3	0	0	0	2	0	63	16	123
22.	Rajasthan	83	40	348	22	167	0	58	0	1	20	74	1	5833	87	6734
23.	Sikkim	0	0	1	0	1	0	0	0	0	0	0	0	0	1	3
24.	Tamil Nadu	43	36	33	1	13	0	7	0	1	15	4	39	388	906	1486
25.	Telangana	15	16	87	3	65	16	11	0	2	1	132	6	622	451	1427
26.	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1
27.	Uttar Pradesh	241	60	459	32	427	0	383	1	4	31	348	266	3977	1837	8066
28.	Uttarakhand	3	0	2	0	1	0	0	0	1	0	1	4	26	22	60
29.	West Bengal	1	1	3	0	12	0	0	0	0	0	4	6	79	24	130
TOTAL STATE(S)		702	419	2230	87	2325	56	755	32	66	179	2155	837	21513	8852	40208
30.	Andaman and Nicobar Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31.	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1

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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
32.	Dadra and Nagar Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34.	Delhi UT*	1	1	3	0	21	0	0	0	1	0	0	0	26	33	86
35.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36.	Puducherry	1	0	0	0	0	0	0	0	0	0	0	1	2	1	5
	TOTAL UTs	2	1	3	0	21	0	0	0	1	0	0	1	28	35	92
	TOTAL (ALL INDIA)	704	420	2233	87	2346	56	755	32	67	179	2155	838	21541	8887	40300

Source: Crime in India

* Implies data is provisional disposal of cases/person by police and courts may includes previous year pending cases/persons

Statement-II

State wise and Crime head wise Cases Reported (CR) under various Crime Heads for Crimes against Scheduled Tribes (STs) during 2014

Sl. No.	State/UT	Murder	Attempt to commit Murder	Rape	Attempt to commit Rape	Assault on women with intent to outrage her Modesty	Insult to the Modesty of Women	Kidnaping & Abduction : Total	Dacoity	Robbery	Arson	Grievous Hurt	Riots	Other IPC crimes	SC / ST (Prevention of Atrocities) Act only	Total SC / ST (Prevention of Atrocities) Act only
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1.	Andhra Pradesh	5	7	17	1	29	4	10	0	0	1	3	4	239	69	389

2.	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3.	Assam	0	0	0	0	1	0	0	0	0	0	0	0	0	0	1
4.	Bihar	0	2	0	0	1	0	0	0	0	18	1	12	43	77	
5	Chhattisgarh	9	2	109	0	66	0	9	0	0	22	6	48	204	475	
6.	Goa	0	0	0	0	0	0	0	0	0	0	0	2	4	6	
7.	Gujarat	9	5	35	0	17	0	19	2	1	7	12	85	31	223	
8.	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
9.	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	3	3	
10.	Jammu and Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
11.	Jharkhand	4	1	13	1	5	0	11	0	0	29	2	87	249	402	
12.	Karnataka	17	5	18	0	9	0	2	0	0	11	5	49	280	397	
13.	Kerala	2	0	42	0	26	0	1	0	0	3	4	36	5	120	
14.	Madhya Pradesh	47	32	399	5	442	3	71	0	5	61	15	460	27	1577	
15.	Maharashtra	20	7	86	0	118	2	8	0	5	4	10	42	86	55	443
16.	Manipur	0	0	0	0	1	0	0	0	0	0	0	0	0	0	1
17.	Meghalaya	1	0	0	0	0	0	0	0	0	0	0	0	0	0	1
18.	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1
19.	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20.	Odisha	9	7	76	2	40	3	12	0	1	3	75	4	296	5	533
21.	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22.	Rajasthan	26	6	85	11	51	0	19	0	0	6	18	0	1436	23	1681
23.	Sikkim	0	0	0	0	1	0	0	0	0	0	0	0	0	0	1

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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
24.	Tamil Nadu	1	0	0	0	0	0	0	0	0	1	0	0	10	6	18
25.	Telangana	6	2	32	0	41	3	1	0	0	1	25	3	148	71	333
26.	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27.	Uttar Pradesh	1	0	0	0	0	0	0	0	0	0	0	0	0	23	24
28.	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1
29.	West Bengal	0	2	11	4	14	1	3	0	0	0	5	3	48	16	107
TOTAL STATE(S)		157	78	923	24	862	16	166	2	12	28	287	101	3042	1116	6814
30.	A & N Islands	0	0	1	0	0	0	0	0	0	0	0	0	3	2	6
31.	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32.	D & N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	3	3
33.	Daman and Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34.	Delhi UT*	0	0	1	0	0	0	0	0	0	0	0	0	0	1	2
35.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36.	Puducherry	0	0	0	0	1	0	0	0	0	0	0	0	0	0	1
TOTAL UTs		0	0	2	0	1	0	0	0	0	0	0	0	3	6	12
TOTAL (ALL INDIA)		157	78	925	24	863	16	166	2	12	28	287	101	3045	1122	6826

Source: Crime in India

* Implies data is provisional disposal of cases/person by police and courts may includes previous year pending cases/persons